



The Chairman and the Directors of Berkeley Global Society
cordially invite you to be a part of the
International Arbitration Summit

to be held on

Saturday, the 16th November 2019

at

Jacaranda Hall, India Habitat Centre, Lodi Road, New Delhi.

Hon'ble Mr. Justice V. Ramasubramanian,

Judge, Supreme Court of India

has consented to grace the event as the Chief Guest.

*Please join us for a captivating discussion on pressing issues pertaining
to International Arbitration.*

Event schedule overleaf



09:00 – 09:45	Registration
09:50 – 10:05	Inauguration & Welcome Address
10:05 – 10:15	Introducing BGS & Address by Mr. Aubin Gonzalez Lapos , Chairman, BGS
10:15 – 10:45	Special Address by the Chief Guest Hon'ble Mr. Justice V. Ramasubramanian , Judge, Supreme Court of India
10:45 – 12:15	Panel Discussion on “India as a Hub for Institutional and International Arbitration: The New Era of the 2019 Amendment Act” Chaired & Moderated by Hon'ble Mr. Justice M. M. Sundresh , Judge, High Court of Madras
12:15 – 12:30	Short Break
12:30 – 13:45	Panel Discussion on “Arbitration in Intellectual Property and Technology Disputes Sector” Chaired & Moderated by Hon'ble Mr. Justice Vibhu Bakhru , Judge, High Court of Delhi
13:45 – 14:30	Lunch Break
14:30 – 16:00	Panel Discussion on “Assessing Damages, Tax implications and Tax incidence on Arbitral Awards” Chaired & Moderated by Hon'ble Mr. Justice Rajiv Shaktiher , Judge, High Court of Delhi
16:00 – 17:15	Panel Discussion on “Taxation Carve-outs in Bilateral and Multilateral Investment Treaties” Chaired & Moderated by Hon'ble Mr. Justice A. K. Jayasankaran Nambiar , Judge, High Court of Kerala
17:15 – 17:30	Vote of Thanks
17:30 – 18:00	High Tea and Networking

RSVP:

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